

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-27/2005/8539/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the 13th October, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ/WKA/2022/CL-SL (3)/93, dtd. 07.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the **Civil vacation from 16.10.2023 to 29.10.2023, alongwith station leave permission, from the evening of 13.10.2023, till the morning of 30.10.2023**, as prayed for. Further, the Chief Judicial Magistrate, West Karbi Anglong, Hamren, and in his absence, the Munsiff-cum-JMFC, West Karbi Anglong, Hamren will remain in charge of his Court and office in his absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-27/2005/8540-8541/A, dated 13.10.2023

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

13/10/23
REGISTRAR (VIGILANCE)